

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:231
ANSWERED ON:25.07.2000
COMPLAINT AGAINST POLICE OFFICIALS
RAJ NARAIN PASSI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government and senior officers of Delhi Police have received complaints against the S.H.Os/A.S.H.Os of various police stations of Delhi particularly of West District from the public representatives during January, 2000 to 30th June, 2000.
- (b) if so, the details thereof particularly in regard to the West district police;
- (c) the details of such cases investigated or being investigated by the senior officers of the vigilance branch of the Delhi Police; and
- (d) the action taken/proposed to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)to(c): Yes, Sir. The number of such complaints received during the period in question was 1999 of which 26 complaints pertained to West District. Of these, 72 complaints including 12 pertaining to West District were assigned to inquiry by the vigilance unit. The present status of inquiry into these complaints is as follows :-

S.No.	Status	Total	West District
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1.	Number of complaints in which allegation were prima facie established.	20	2
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2.	Number of complaints in which allegations were not substantiated.	36	5
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3.	Number of complaints in which enquiry is in progress.	16	5
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(d): In all cases where the allegations are proved on completion of disciplinary proceedings, the delinquent officials are suitably punished.